

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH, JODHPUR

ORDER SHEET

Applicant(s):  
Advocate for  
Applicant(s) :

APPLICATION No. of

Respondent(s) :

Respondent (s) :

Notes of the registry

Orders of the Tribunal

OA No. 290/00229/2014

Date of Order : 03.12.2014

Mr. Vinay Jain, present for applicant.  
Mr. Rajendra Katariya, present on behalf of  
Mr. Avinash Achariya, counsel for respondents No. 1 to 4.  
None present for private respondent No.5.

Counsel for the respondents submits a copy of order dated 20.11.2014 vide which the applicant, Smt. Premlata Tanwar, has been transferred from Kendriya Vidyalaya, BSF Ramgarh to Kendriya Vidyalaya, No.1, Army Jodhpur on her own request, and her prayer in the OA was also that her transfer from KVS Jodhpur Army No.1 to BSF Ramgarh KVS vide order dated 19.06.2014 (Annexure-A/1) be cancelled. As her prayer has been met, therefore the OA has rendered infructuous.

Counsel for the applicant submits that in view of the order dated 20.11.2014 referred to by the counsel for the respondents the OA may be disposed of.

In view of the aforesaid submissions and the fact that vide order dated 20.11.2014 the applicant has been transferred to KV No.1 Army Jodhpur on her own request and therefore her prayer has been met, the OA has been rendered infructuous.

one. Accordingly, the OA is dismissed as infructuous

A copy of the order dated 20.11.2014, given by the counsel for the respondents be kept on record.

[Meenakshi Hooja]  
Administrative Member

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